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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.23/BB/ 2017	- -	Await OL/ROC report	230/ 232	Bliss Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R.C. PRAEASH KUMAR Advocate. 9900592244	petitioner	
2)	Prema Hatti	ROC	

ORDER

Counsel for Petitioner is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await report from ROC-Karnataka, Bangalore. Already common reports from R.D has received. Await O.L report. List it on 17/01/2018. wy


Member (T)


Member (J)